

CrI.A.No. 149-150 OF 2002  
ITEM No.1A (Judgt.)

Court No. 6

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal Nos.149-150 of 2002

Simon & Ors. Appellant(s)

VERSUS

State of Karnataka Respondent(s)

(HEARD BY HON'BLE Y.K. SABHARWAL AND B.N. AGRAWAL, JJ.)

Date : 29/01/2004 These Appeals were called on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s)  
Ms. Aparna Bhat, Adv.

For Respondent (s)  
Mr. Sanjay R. Hegde, Adv.

The Court made the following O R D E R

Hon'ble Mr. Justice Y.K. Sabharwal pronounced the judgment of the Court. The appeals are dismissed, the conviction of the appellants is confirmed and the sentence of each of them is enhanced from life imprisonment to death penalty, in terms of the signed Judgment.

REPORTABLE.

(N. Annapurna) (V.P. Tyagi)  
Court Master Court Master

Signed judgment is placed on the file.